सत्यमेव जयते

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2026

N O T I C E

Please take notice that the following matter listed in the Court – III on 23.11.2026 was not taken up. The next date of Hearing in the matter per Notice dated: 26.11.2026 was given as **11.01.2027 which stands cancelled** and, the **new next date of Hearing in the matter is 27.11.2026.**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2175 of 2026	Omesh Sethi, Suspended Director of Standard Pharmaceuticals Limited Vs. JM Financial Asset Reconstruction Company Limited & Anr.	Kunal Godhwani	Chitranshul A. Sinha Shivam Shorewala- R1

By order of Hon'ble Chairperson
-Sd/-
Registrar